

many such application have come so far I would like to state that no application has come so far for that. But wherever there are some applications, the Government will take an appropriate view on those applications

SHRI SRIBALLAV PANIGRAHI: Sir, I would like to know from the Government, that after the private enterprises are allowed to enter the field of power generation, whether there are some conditions laid by some foreign entrepreneurs willing to invest in this sector. Particularly, I would like to know whether the Orissa Chief Minister had made a request to the Government of India to give this benefit of captive mining to an American firm for the setting up of a power industry in Orissa. Our experience is bitter about private mining as the Minister was referring to cooking coal mining which was left half way through in an unscientific manner by the private manners who are engaged in that sector. What precautions will the government of India take in case the captive mines and other mines are given to private entrepreneurs for mining as a safeguard against unscientific mining etc. ?

SHRI P. A. SANGMA: Since we have not yet taken a firm decision on the matter, the question of what will happen if the mines are given to the private people does not arise at this stage.

SHRI SOBHANADREESWARA RAO VADDE: There are several coal mines and the number of people who are working in those mines far exceed the number that is required and the Government is not in a position to retrench them. Therefore, the cost of production is becoming very high.

In view of this, when the private organisations come forward to set up power plants near the coal fields, will the Government come forward and relax certain present rules to facilitate them to take up such operation of power generation for utilizing coal that is available nearby.

SHRI P. A. SANGMA: As it is, we have not yet taken a decision. But as I said earlier,

we have an open mind on this issue. Whenever a request comes, we will examine it.

[*Translation*]

Industrial Development of Delhi

*210 **SHRI BALRAJ PASSI:**
SHRI RAMKRISHNA
KUSMARIA

Will the PRIME MINISTER be pleased to state

(a) whether the Government have accorded approval to open a separate planning division to give new direction to the industrial development of Delhi,

(b) if so, the details thereof, and

(c) the time by which the said planning division is likely to become operational?

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) to (c). A separate Planning Cell already exists in the Industries Department of Delhi Administration. The Planning Cell consists of an Officer on Special duty and two assistants. One of the Joint directors of Industries supervises the working of this cell.

[*Translation*]

SHRI BALRAJ PASSI: Mr. Speaker, Sir, as the hon. Minister has already pointed out, a separate planning cell under Delhi Administration is already functioning, but this cell has not been able to pay full attention to the industrial development. Delhi city has become an extremely polluted city, because industrial development is not being done in a planned manner. I would like to know from the Government whether this Planning division is proposed to be opened during Eighth Plan period for which Planning Commission has already made its recommendation to the Delhi Administration?

[English]

PROF. P. J. KURIEN: We have taken up with the Planning Commission with regard to creation of new Division and appointment of Joint Director. But due to financial constraints, it has not been accepted.

[Translation]

SHRI BALRAJ PASSI: Mr. Speaker, sir, I would like to know from the hon. Minister whether the proposed Division would control the industrial units of the adjoining areas also?

[English]

PROF. P. J. KURIEN: I have already said, there is no new Division at all. However, there is a Master-plan for Delhi which takes care of the industrial development of the sub-urban areas and also try to see that polluting industries are not started here and whatever exists in this metropolitan area should be shifted outside the metropolitan city.

[Translation]

SHRI RAMKRISHNA KUSMARIA: Mr. Speaker, Sir, I would like to know from the hon. Minister as to how many new industrial units have been opened under the existing planning cell. Along with this, I would also like to know as to what measures have been taken by the cell to check the pollution created by these industrial units?

[English]

PROF. P. J. KURIEN: Sir, actually the Planning Cell does not open any new unit. The work of the Planning Cell is to coordinate and see that there is no congestion in the city of Delhi. As on to-day, we have 85,000 industries in Delhi. But only 22,000 of them are registered. However, we are trying to shift these unregistered units outside the city. Planning Commission is not opening any new units.

[Translation]

SHRI RAMKRISHNA KUSMARIA: Mr. Speaker, Sir, in the reply it has been stated that a cell is functioning under the Department of Industry, but this cell can only work effectively if the Government has the will-power to promote the industrial sector. Is it a fact that the present government does not want to develop industries in Delhi? That is the reason that the government has curtailed the plan expenditure of department of industry by 40 percent during the current financial year of 1992-93 as compared to the last year of 1991-92. I would like to know the intentions of the Government in this regard.

[English]

PROF. P. J. KURIEN: It is not the intention of the Government that industries should be wound up in Delhi or anywhere. The question which the hon. Member asked is about Delhi. Delhi is the national capital and it is the pride of the country. We should not allow Delhi to be congested. Delhi should not be polluted. I hope you will agree with me. There should not be over-congestion in Delhi. Therefore, the effort of the Industries Department is to see that there is no over-congestion in Delhi and also polluting industries are not coming to Delhi. Even if there are some polluting industries, we want them to get out of Delhi.

WRITTEN ANSWERS TO QUESTIONS

Low Cost Building Technology

*211. SHRI RABI RAY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a seminar on the cost-effective building technologies was held recently under the aegis of the UN Centre for Human Settlements;